

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P (Cr.) No. 119 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

05/07.07.2020

Counsel for the petitioner is directed to remove the defect(s) as pointed out by the office within four weeks.

(ANANDA SEN , J)

anjali/-